NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Aurangabad Bench that the Hon'ble Court presided over by the **Hon'ble Shri Justice Prithviraj K. Chavan** is pleased to issue the following direction.

I

Not to place the matter before the Hon'ble Court when there is no endorsement by the Advocate on circulation note that intimation of circulation is given to otherside.

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Sd/-
(H.M.Bhosale)
Registrar (Judicial)

Date : 12/04/2022